

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 351  
ANSWERED ON – 05/02/2024**

**PM-SHRI Schools**

351. SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has approved a new centrally sponsored scheme-PM SHRI Schools (PM-Schools for Rising India) and if so, the details thereof;
- (b) whether the Government has proposed to develop PM-SHRI schools across the country;
- (c) if so, the details and the current status thereof, State-wise; and
- (d) the other steps being taken by the Government for the functioning of PM-SHRI schools?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) to (d): The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7<sup>th</sup> September, 2022. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020. Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies. In the first phase of selection of PM SHRI Schools, a total of 6207 schools were selected from 27 States/UTs along with KVS/NVS. The details of State/UT/KVS/NVS wise selected schools in the 1st phase of selection under PM SHRI Scheme is attached as **Annexure I**.

Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs would sign MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools would be identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Only the schools from the above eligible pool of schools would compete to fulfil the challenge conditions. Fulfilment of conditions would be certified by states/KVS/JNV through physical inspection.

A total of Rs. 3395.16 cr has been approved for 6207 PM SHRI schools in 27 States/UTs along with KVS/NVS in the Project Approval Board (PAB) Meeting which includes 2520.46 cr as central share and 874.70 cr. as State Share for FY 2023-24. A Central share of Rs. 630.11 crore has been released as 1st installment for FY 2023-24 to States/UTs/KVS/NVS for implementation of the scheme.

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## Annexure I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 351 ANSWER ON 05.02.2024 ASKED BY SHRIMATI SANGEETA KUMARI SINGH DEO, HON'BLE MEMBER OF PARLIAMENT REGARDING "PM SHRI Schools"**

**The details of State/UT/KVS/NVS wise selected schools in the 1st phase of selection under PM SHRI Scheme:**

S.No.	States/UTs	PM Shri Schools Selected
1	A&N Islands	10
2	ANDHRA PRADESH	662
3	ARUNACHAL PRADESH	41
4	ASSAM	266
5	CHANDIGARH	1
6	CHHATTISGARH	211
7	DND-DNH	6
8	GOA	12
9	GUJARAT	274
10	HARYANA	124
11	JAMMU AND KASHMIR	233
12	KARNATAKA	129
13	LADAKH	14
14	LAKSHADWEEP	8
15	MADHYA PRADESH	416
16	MAHARASHTRA	516
17	MANIPUR	69
18	MEGHALAYA	22
19	MIZORAM	22
20	NAGALAND	9
21	PUDUCHERRY	8
22	RAJASTHAN	402
23	SIKKIM	30
24	TELANGANA	543
25	TRIPURA	57
26	UTTARAKHAND	142
27	UTTAR PRADESH	928
28	KVS	735
29	NVS	317
	Total	6207

**Note-** 7 States/UTs (Bihar, National Capital Territory of Delhi, Kerala, Odisha, Tamil Nadu, Punjab & West Bengal) are not currently on-board to avail the scheme despite constant follow up from Government of India.

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